

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4225

ANSWERED ON:20.12.2011

UNLICENSED FIREARMS

Kumar Shri Vishwa Mohan;Singh Alias Pappu Singh Shri Uday

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that the availability of a large number of unlicensed firearms is a key factor behind increase in crimes across the country;
- (b) if so, whether the Union Government in consultation with the State Governments proposes to take steps to ban the manufacture/sale of unlicensed firearms across the country; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam. As per statistics published by the National Crime Records Bureau (NCRB) while total cognizable crimes in 2010 has reportedly gone up by 21.9% crimes like possession of unlicensed fire arms, etc. reported under the Arms Act, 1959, have gone down by 1.1% in 2010 over the last five year average and there is no correlation between these two. Further, the proportion of murders committed by use of fire arms, which was 16.5% in 2006, declined to 9% in 2010 according to NCRB report.

(b) & (c): Unlicensed manufacture/sale of unlicensed firearms are already punishable crimes under the Arms Act, 1959.